



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 18.03.2025

### NOTICE

Please take notice that the following matters listed in the Court – II on 19.03.2025 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 501 of 2023  <b>Part Heard</b>	Advantagesai Projects Pvt. Ltd. Vs. Akshay Techforge Pvt. Ltd.	Krishna Chaitanya	Swapan Pradhan
2.	Comp. App. (AT) No. 161 of 2024 & I.A. No. 3701, 3702, 3703, 3852, 4305, 5932 of 2024  <b>Part Heard</b>  <b>(With Defects)</b>	Satya Prakash Bagla & Anr. Vs. Mrs. Kanta Agarwala & Ors.  <b>With</b>	NPS Chawla	Anushka Shah Manyaa chandok- R1&2 Dhruv Chawla Ayush A Karl P- R5 Dhruv Chawla- R6 Annirudh Sharma Shikar Gupta- R10 Samaya Khanna- R9
3.	Comp. App. (AT) No. 162 of 2024 & I.A. No. 3718, 3719, 3720 of 2024  <b>Part Heard</b>  <b>(With Defects)</b>	Johnson Kallarachal Abraham Vs. Exclusive Capital Ltd. And Ors.  <b>With</b>	Aditya Rathee	Sandeep Sethi Sidhant Kumar Eksha Kashyap- R2&3 Ayush Agarwal Karl PRustomkhan R6 Aadhya Shrotriya- R7 Samaya Khanna-R8,10

4.	Contempt Case (AT) No. 17 of 2024 in Comp. App. (AT) No. 161 of 2024	Satya Prakash Bagla & Anr. Vs. Kanta Agarwala & Ors.	Sidhant Kumar	Anirudh Sharma Sonali Sidhant Kumar Sidharth Luthra Dhurv Chawla Sambit Nanda
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By order of Hon'ble Chairperson  
-Sd/-  
Registrar